## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:496
ANSWERED ON:22.11.2000
ADMISSION IN MEDICAL COLLEGES ON THE BASIS OF SC/ST QUOTA VANLALZAWMA

## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Dr. Ambedkar Birth Centenary Celebrations Committee headed by the Prime Minister recommended for ensuring admission of students from SC/ST community to the fullest extent of the quota of seats reserved for this community in the year 1993;
- (b) if so, action taken thereof;
- (c) the number of seats offered in different faculties/disciplines in all the Medical Colleges (receiving the grant-in-aid from the Central Government) in Graduation/Post Graduation Level courses during the last three years;
- (d) total number of students from SC/ST community admitted to the above referred courses including their percentage as compared to the total seats during each of the last five years; and
- (e) the reasons if the above recommendation is not implemented satisfactorily?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA)

- (a) Yes, Sir.
- (b) According to the instructions, 15% and 7.5% of total seats for undergraduate/post graduate medical courses in all the Medical Colleges under the Central Government are reserved for SC/ST candidates respectively and these instructions are being followed in letter and spirit.
- (c) to (e): Information from the Medical Institutions is being collected and shall be laid on the table of the House.